

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:467
ANSWERED ON:07.07.2004
MAHARATNA STATUS TO BSNL
Meghwal Shri Kailash

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether BSNL has requested the Government to accord Maharatna status;
- (b) if so, the details thereof;
- (c) the financial position of the company during the last three years; and
- (d) the action taken by the Government for according Maharatna status to BSNL?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) & (b) Sir, BSNL requested the Govt. in August 2001 for grant of Maharatna status. BSNL later revised its proposal in November 2001 for grant of Navratna status only.
- (c) Financial position of the BSNL for the last 3 years i.e. 2000-01 to 2002-03 is furnished at Annexure.
- (d) The grant of Maharatna status to BSNL does not arise as no such status is recognized by Department of Public Enterprises.

ANNEXURE

FINANCIAL POSITION OF BSNL FOR THE LAST THREE YEARS

PARTICULARS AMOUNT IN CRORE OF RUPEES

	2000-01	2001-02	2002-03	
INCOME	11699.48	24681.69	25892.60	
License Fee Reimbursement	0.00	2300.00	2300.00	
Employees Remuneration	2070.07	3848.45	6266.03	
Admn., Financial & other expenses		3168.03	4131.81	6285.78
Licence and Spectrum Fee	1579.25	3403.12	3431.58	
Depreciation	3858.08	8746.13	9551.31	
Profit before tax	1030.05	6852.18	2657.90	
Tax	283.00	540.01	1213.45	
Profit after tax	747.05	6312.17	1444.45	

Note: Figure for the year 2000-01 are only for six monthly period ending 31.03.2001.